

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:30

ANSWERED ON:26.02.2002

TERRORIST ACTIVITIES

MANIBHAI RAMJIBHAI CHAUDHARY;RENUKA CHOWDHURY;SUSHIL KUMAR SAMBHAJIRAO SHINDE

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the name of militant groups operating in the country, State-wise;
- (b) the details of terrorists activities noticed during 2001-2002 and till date, incident-wise;
- (c) the number of civilians, terrorists and security personnel killed/injured and properties destroyed/lost in these incidents;
- (d) whether any specific State law has been enacted and enforced to tackle the menace;
- (e) if so, the details in this regard; and
- (f) the number of persons apprehended and detained thereunder ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

(a)to(f): A Statement furnishing the requisite information is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.30 FOR 26.2.2002

(a): The following are the major militant groups operating in the country:-

1. Babbar Khalsa International
2. Khalistan Commando Force
3. Khalistan Zindabad Force
4. International Sikh Youth Federation
5. Lashkar-e-Taiba/Pasban-e-Ahle Hadis
6. Jaish-e-Mohammed/Tahrik-E-Furqan
7. Harkat-ul-Mujahideen/Harkat-ul-Ansar/Harkat-Ul-Jehad-e-Islami
8. Hizb-Ul-Mujahideen/Hizb-Ul-Mujahideen Pir Panjal Regiment
9. Al-Umar-Mujahideen
10. Jammu and Kashmir Islamic Front
11. United Liberation Front of Assam(ULFA)
12. National Democratic Front of Bodoland(NDFB)
13. People`s Liberation Army (PLA)
14. United National Liberation Front (UNLF)
15. People`s Revolutionary Party of Kangleipak(PREPAK)
16. Kangleipak Communist Party(KCP)
17. Kanglei Yaol Kanba Lup (KYKL)
18. Manipur People`s Liberation Front(MPLF)
19. All Tripura Tiger Force
20. National Liberation Front of Tripura
21. Liberation Tigers of Tamil Eelam(LTTE)
22. Students Islamic Movement of India
23. Deendar Anjuman

24. Communist Party of India (Marxist-Leninist)-People's War, all its formations and front organizations.
25. Maoist Communist Centre (MCC), all its formations and front organizations

Many of the above groups operate in more than one State.

(b)&(c): In Jammu and Kashmir, 980 civilians, 2193 terrorists and 560 security force personnel were killed in 4830 incidents during 2001 and in the current year upto 31.1.2002. In North Eastern States, 629 civilians, 588 terrorists and 179 security force personnel were killed in 1384 incidents during 2001 and 2002 (upto 15.1.2002). In Punjab, 3 civilians were killed in 4 incidents during 2001 and in the current year upto 31.1.2002. In left wing extremist violence, 472 civilians, 146 security force personnel and 218 extremists were killed in 1357 incidents in 2001 and upto 20.2.2002.

`Public Order` and `Police` being State subjects, Central Government does not maintain information regarding the property destroyed and lost in such incidents.

(d), (e) and (f): While the Central Government has promulgated the Prevention of Terrorism (Second) Ordinance, 2001 to enable the States to tackle terrorist activities more effectively, it is for the concerned State Governments to devise various methods and take concrete steps, including enactment of State laws, to counter terrorist activities in the States. Central Government does not maintain detailed information regarding persons apprehended and detained by the State Governments under various State laws.